

(b). The Government of India have no objection to Indian nationals of Goan origin continuing to reside in Pakistan.

श्री रघुनाथ सिंह : पाकिस्तान में इस वक्त गोवा में पैदा होने वाले सज्जनों की आबादी कितनी होगी और उन को क्या भारतीय नागरिक समझा जायेगा या नहीं ?

Shrimati Lakshmi Menon: I think the hon. Member was not listening to the answer that I read out.

Shri Raghunath Singh: I wanted to know the number of people of Goan origin, who are residing in Pakistan.

Shrimati Lakshmi Menon: The very first sentence of the answer which I read out was:

"The Government of India have no information regarding the number of people residing in Pakistan who are of Goan origin".

Shri H. N. Mukerjee: Some time ago, the UK Government tried to compel a Goan who was an Indian national to have Portuguese papers, and now, the Pakistan Government, according to reports which Government have not verified yet, are trying to get them to declare themselves as Pakistanis. Has the Commonwealth ceased to exist, or do we not have any relations with the United Kingdom Government or the Pakistan Government to find out information about this, for Government to be able to answer this question?

Shrimati Lakshmi Menon: Those Goans who are in Pakistan will be in the same position as people in other Portuguese territories. Either they have travel papers, Indian passports or Portuguese passports, or they have Pakistani passports. If they have Indian passports, naturally, they will come to India. If they have Portuguese passports, they are at liberty to surrender those passports at our High Commission and get Indian passports instead. If they are

already Pakistanis and have Pakistani passports, and they wish to come to India, they can do so, under the sections of the Indian Citizenship Act, by naturalisation.

Shri Nath Pat: May I know if a time-limit has been set in the case of those Goans who currently hold Portuguese passports to surrender them and opt for Indian citizenship? If so, what is the date?

Shrimati Lakshmi Menon: It is one month, from the 28th March to the 28th April.

Shri Hem Barua: Is it not a fact that Goan citizens who are supposed to be in Pakistan went over there with Portuguese passports obtained in Goa? If so, could not their number be ascertained from the office at Goa?

Shrimati Lakshmi Menon: This can be verified only when they ask for registration. So far not a single person has asked for registration.

WRITTEN ANSWERS TO QUESTIONS

Diplomatic Relations with Algeria

- *12. { **Shri Vasudevan Nair:**
 { **Shri Warior:**
 { **Shri S. M. Banerjee:**

Will the Prime Minister be pleased to state:

(a) whether the provisional Government of Algeria have approached Government of India to establish diplomatic relations and exchange of representatives; and

(b) if so, whether Government have taken any decision thereon?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The position remains the same as stated by the Prime Minister in his statement in the Lok Sabha on the 16th August, 1961. An Agreement on the

cease-fire and the transfer of power in Algeria was concluded between the Government of France and the Provisional Government of Algeria on the 18th March, 1962. The Government of India have congratulated both the parties on the Agreement reached, and are doing all that they can to assist in the smooth implementation of the various provisions of the settlements reached.

Import Policy

*14. { Shri Basappa:
Shri S. M. Banerjee:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the new import policy announced recently has benefited the established importers and the actual users;

(b) whether the cut in the import of many new items had affected the trade and industry; and

(c) what savings of foreign exchange are likely to be effected by this new import policy?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a). In formulating the import policy, the progress of indigenous production, the essential requirements of the industry for raw materials and components and the foreign exchange availability and other relevant considerations have been taken into account. While the policy may not provide benefit to Established Importers—whose quota of certain items has been cut the indigenous industry will be benefited. The interests of actual users are unlikely to be affected.

(b). No, Sir. The interest of the trade and industry would not be adversely affected because the cut in quota has been effected generally in respect of goods where indigenous production has shown increase.

(c). It is not possible to assess the amount accurately.

Farmers of Daman

*15. Shri Balkrishna Wasnik: Will the Prime Minister be pleased to state:

(a) whether there has been a demand by the farmers of Daman for the abolition of oppressive feudal laws of the former (Portuguese) regime, which still continue to be in force; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). There have been representations both from the farmers and the landlords of Daman. These are receiving the attention of the Government.

Old Age Pension Scheme in Madras

*16. Shri Sonavane: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Madras State Government have introduced a scheme of Old Age Pension to all the persons over the age of 60 under certain conditions from 1st April, 1962;

(b) if so, the nature and details of the scheme; and

(c) is there any proposal to extend such a scheme in all the States?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) and (b). The Madras Government has introduced an Old Age Pension Scheme with effect from 1st April, 1962 providing for grant of pension at the rate of Rs. 20 p.m. to destitutes aged 65 years and above and to destitutes aged 60 years and above who are incapacitated by blindness, leprosy, insanity, paralysis or loss of limb, provided that the period of domicile is over one year.

(c) Old Age Pension Schemes have also been introduced by the Govern-

ments of Uttar Pradesh, Kerala and Andhra Pradesh.

'Hate India' Campaign in Pakistan

- *17. { Shri Bhagwat Jha Azad:
Shri Shree Narayan Das:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that 'Hate India' campaign is being whipped up in Pakistan for the past few weeks; and

(b) if so, whether the Government of India have drawn the attention of the Government of Pakistan towards the most unfriendly act?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes.

(b) No. The Government do not consider it necessary to draw the attention of the Government of Pakistan to this.

Rehabilitation of Tibetan Refugees

*18. Shri Birendra Bahadur Singh: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 406 on the 24th November, 1961 and state:

(a) whether possibilities for the rehabilitation of Tibetan refugees in Madhya Pradesh have since been explored;

(b) if so, how many refugees are proposed to be sent there; and

(c) what arrangements have been made for giving them work in the State?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes.

(b) It is proposed to settle 3000 Tibetan refugees in Madhya Pradesh provided the second site in Sarguja District is also finally approved.

(c) They will be rehabilitated as agriculturists.

Regional Hospital at Godavari Khani

*19. Shri A. K. Gopalan: Will the Minister of Labour and Employment be pleased to state:

(a) at what stage is the proposal to construct a Regional Hospital at Godavari Khani (Singareni Group of Mines) by the Coal Mines Welfare Organisation;

(b) what is the estimated cost of this Hospital; and

(c) when it is likely to be completed?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Expenditure sanction was accorded on the 29th January, 1962.

(b) Rs. 5.95,962.

(c) No definite date can be given, but construction is expected to be completed in about 18 months from the date of commencement of the work. Work would commence as soon as land becomes available.

Power Looms

*20. Shri Kunhan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to increase the proportion of powerlooms in the country during the Third Five Year Plan period;

(b) if so, what is the amount set apart for this purpose during Third Five Year Plan;

(c) how much of it is earmarked for Kerala State; and

(d) how many societies have been selected for conversion from handlooms to powerlooms in Kerala and what is the number of looms involved?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) No, Sir.

(b) to (d). Do not arise.

Shortage of Coal and its Transport

*23. **Shri Harish Chandra Mathur:**
Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Federation of Indian Chambers of Commerce and Industry complained against procedural delays and shortage of coal and transport at their annual meet;

(b) whether these complaints have been examined; and

(c) if so, what are the conclusions and action taken?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) to (c). The Government have received on the 17th instant a copy of the resolutions adopted at the last annual session of the Federation of Indian Chambers of Commerce and Industry held from the 24th to the 26th March, 1982. In these resolutions the Federation have made recommendations, *inter alia*, regarding removal of procedural difficulties, adequate supply of coal and augmentation of transport capacity. These recommendations are under examination and appropriate action will be taken.

भारत-तिब्बत व्यापार

- *२४. { श्री म० ला० द्विवेदी :
श्री स० चं० सामन्त :
श्री भक्त वर्मान :
श्री श्रीनारायण दास :
श्री वासुपा :
श्री नाथ पाई :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चीन सरकार ने भारतीय व्यापारियों को किसी भी प्रकार के माल को लाने से जाने के आज्ञा-पत्र देने से इन्कार कर दिया है जब कि नेपाली व्यापारियों को ये सुविधाएँ खुले रूप में दी जा रही हैं यद्यपि वे पूरा माल उठाने में असमर्थ हैं; और

(ख) भारत-तिब्बत व्यापार की प्रबन्धना क्या स्थिति है और इस सम्बन्ध में क्या कोई सुधार होने की संभावना है ?

वैदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्रीमती. लक्ष्मी सेनग) : (क) जी हाँ। यह सच है कि तिब्बत में चीनी अधिकारियों ने भारतीय व्यापारियों पर बहुत सी पाबंदियाँ लगा दी हैं। हमारे कुछ व्यापारी जो अस्थायी रूप से अपनी दुकानें बंद करने के बाद यादुंग लोट चुके हैं, उन्हें व्यापार शुरू करने के लिए अनुमति-पत्र नहीं दिये गये हैं। दूसरे जिन व्यापारियों ने तिब्बत में माल ले लिया था, वे उस माल का निर्यात करने के लिए अभी अनुमति-पत्र पाने का इंतज़ार कर रहे हैं। इसके विपरीत ऐसे सभी मामलों में नेपाली व्यापारियों को विशेष रियायतें दी गई मालूम होती हैं और उन्हें बिना किसी रोक-टोक के तिब्बत से माल तथा सोना, चाँदी और बहुमूल्य जवाहरात बाहर भेजने की अनुमति है। संभव है कि कुछ नेपाली व्यापारियों को जितनी व्यापार की मात्रा सौंपी गई है उसे निभा सकने में उनकी क्षमता सीमित हो, लेकिन सच्चाई यह है कि उनके साथ जो नीति बरती जा रही है उसने द्वारा जानबूझ कर भारत-तिब्बत व्यापार उनके हाथों में रखा जा रहा है।

(ख) तिब्बत में चीनी अधिकारियों ने स्कावट डालने और सहयोग न करने का जो रवैया अपनाया है, उसका यह नतीजा हुआ है कि पिछले तीन वर्षों में भारत-तिब्बत व्यापार धीरे-धीरे कम होता गया है। आजकल व्यापार बहुत सीमित मात्रा में है। यदि चीनी अधिकारी उन स्कावटों को हटाने के लिए सहमत हो जायँ जो उन्होंने हमारे व्यापार और हमारे व्यापारियों पर लगाई हैं और हाल की उन भारत-विरोधी नीतियों को बदल दें जो १९५४ के करार की भावना के विरुद्ध हैं तो इस व्यापार में फिर प्रगति होगी। लेकिन इसके कोई संकेत नहीं हैं कि भारत के प्रति

चीनियों की नीति में कोई सहायताप्रद परिवर्तन होगा।

Debate on Kashmir in Security Council

- *25. { Shri Shree Narayan Das:
Shri D. C. Sharma:
Shri Rameshwar Tantia:
Shri Raghunath Singh:
Shri Bibhuti Mishra:
Shri S. M. Banerjee:
Shri M. R. Krishna:

Will the Prime Minister be pleased to state:

(a) whether the Security Council has fixed any date for the resumption of the Kashmir debate;

(b) if so, what is the date so fixed; and

(c) whether it is a fact that the British Government has given indications of its support to Pakistani plea for a Council debate?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The Security Council is meeting on April 27, 1962 to resume the Kashmir debate.

(c) We have no information to this effect.

Repatriation of Portuguese Detainees in Goa

- *26. { Shri Rameshwar Tantia:
Shri Shree Narayan Das:
Shri D. N. Tiwary:
Shri Basappa:
Shrimati Maimoona Sultan:
Shri D. C. Sharma:

Will the Prime Minister be pleased to state:

(a) what are the proposals received from the Government of Portugal for the solution of the question of repatriation of Portuguese detainees in Goa;

(b) whether the same have been considered and decision taken thereon; and

(c) if so, the nature of decision taken?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) to (c). Agreement has now been reached between the Governments of India and Portugal regarding repatriation of Portuguese detenus in India. The Government of Portugal will send aircraft to Bombay on the 2nd of May so as to take the detenus to Karachi, where Portuguese ships will be waiting for them.

Export of Hosiery Goods

- *27. { Shri Raghunath Singh:
Shri Rameshwar Tantia:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the hosiery goods export is falling sharply; and

(b) if so, the reasons therefor?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). There has been a general fall in the exports of all textiles including hosiery goods during the last two years. The main reasons for the fall in exports of hosiery goods are keener competition from other exporting countries like Japan, Honk Kong etc., the higher prices of the Indian goods and the setting up of hosiery factories in overseas markets where the tariff has been raised with a view to giving protection to the local industry.

Agitation in East Pakistan

- *28. { Shri P. C. Borooah:
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that President Ayub recently charged that the